NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 349/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M.

Name	of the Company	Ramsarup Industries Ltd		
Under Section		10 IBC		
SI. No.	the state of the s	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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	Representati	r of FRI		
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	M. Agareji Ms. Pallais	Gandhi /		

P.T.O.

ORDER

Ld. Counsel for the Interim Resolution Professional (IRP), financial creditor and the corporate applicant (corporate debtor) is present.

Ld. Pr. CA appearing on behalf of the IRP submitted that the first meeting of the Committee of Creditors (CoC) was held 2/3 days back and made a prayer for time to file Progress Report. Prayer is allowed. Progress Report may be filed within 7 days from today.

List it on 20/02/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)